



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 129/BB/ 2017	-	For compliance of office objections raised by Registry	Section 10 of IB	Electrex India Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AKSHAY KUMAR JAIN 9036189829	FINANCIAL CREDITOR (Canara)	Akshay.
2.	PADMANABHA HOLLAS. - M.V KINIRCO	FINANCIAL CREDITOR No 7 (IFCI)	
3.	MARIA GEORGE KHAITAN & CO.	FINANCIAL CREDITOR No.1 (Kotak)	Maria
4.	Vidya Prasadareddi	Corporate Applicant	

**ORDER**

Counsel for Petitioner is present. Counsel appearing for Canara Bank, Kotak Mahindra Bank and IFCI requested time to file objections. Counsel for Petitioner/Corporate Applicant filed memo alongwith returned postal envelope addressed to IDBI & Mezzhu Bank. Again Counsel requested the Tribunal to issue notice to IDBI(H.O) & Mezzhu Bank. Registry is directed to prepare notice on IDBI(H.O) & Mezzhu Bank and Petitioner Counsel is directed to collect the notices from the registry and to serve it on them and to file proof of service. List it on 27/02/2018.

  
**Member (T)**

  
**Member (J)**